

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-06(PB)/2017
CA NO.

CORAM:

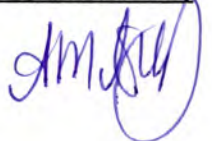
PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Nightingle Finace And Leasing Ltd
And
Micro Mangement Ltd


SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AMIT GOEL	ADV.	PETITIONERS	

ORDER

Learned Counsel for the petitioner states that the permission of RBI has not been received and is likely to be received within 3 weeks.

List on 28th July 2017.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DÉEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta